

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM:

T.C.S.P. No. 344/(MAH)/2017
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE PARTIES: M/s. Reliance Webbiz.com Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
Alivali Chopra i/b T. Unnarkar & Associates.	Advocates for Petitioner Company		(Signature)

ORDER

T.C.S.P. No. 340/230-232/NCLT/MB/MAH/ 2017

T.C.S.P. No. 342-347/230-232/NCLT/MB/MAH/ 2017

At request of the parties, list this matter on 22.02.2017

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-
V. NALLASENAPATHY
Member (Technical).